

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:242
ANSWERED ON:24.02.2010
UNIFORM POLICY FOR ADMISSIONS
Reddy Shri K. Jayasurya Prakash

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether University Grants Commission(UGC) has notified uniform policy for admission in all the universities of the country;
- (b) if so,the details thereof; and
- (c) the steps taken/proposed to be taken to ensure uniformity in admissions?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (c):University Grants Commission(UGC) has prescribed a framework for admissions in all universities under the UGC(Minimum Standards of instruction for the grant of first degree through formal education) Regulations,2003.The Regulations of 2003 provides that no student shall be eligible for admission to a first degree unless he/she has successfully passed an examination conducted by a Board/University at the 10+2 level of schooling or its equivalent.The Regulations state that admissions shall be made on merit basis of criteria to be notified by the University and enrolment of students shall be in accordance with the academic and physical facility available in the university. Similarly, the Commission has also notified UGC(Minimum standards and procedure for awards of M.Phil/Ph.D Degree) Regulation, 2009.

Universities enjoy academic autonomy to frame their own policy for admission prescribed by them in the relevant Statutes/Ordinances based on the framework provided by the UGC in its Regulations.A legislative proposal is under consideration which would prohibit and punish adoption of unfair practices,including in the matter of admissions in universities contrary to the criteria set out by the university itself in its prospectus.